BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Original Application No. 27 of 2025/EZ

Ram Kumar ......**Petitioner**

Versus

The State of Bihar & Ors. ...**Respondents**

INDEX

Sl. No.	**Annexures**	**Particulars**	**Page Nos.**
1		**Counter Affidavit on behalf of Respondent No. 3.**	01-04
2.	Annexure-A	**A copy of the letter no.2340 dated -5/08/2025 with measurement details**	5-11

WELFARE STAMP
बिहार BIHAR
पच्चीस रुपये Rs. Twenty Five

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

Original Application No. 27 of 2025/EZ

Ram Kumar ……**Petitioner**

Versus

The State of Bihar & Ors. …**Respondents**

COUNTER AFFIDAVIT ON BEHALF OF BIHAR STATE POLLUTION CONTROL BOARD: RESPONDENT NO. 03

I, Sampurna Nand Thakur, Male, aged about 61 years, Son of Late Narrain Dutta Thakur, Resident of – F-104, Rishav Apartment, Ashiana Nagar, Patna-800025, do hereby solemnly affirm and state as follows:

1. That at present I am posted as Regional Officer, Muzaffarpur, in Bihar State Pollution Control Board.
2. That I am aware of the facts and circumstances of the present case.
3. That I have been duly authorized by the competent authority to

swear and file this affidavit before this Hon'ble Tribunal on behalf of the answering respondent.

4. That the instant matter has been registered on basis of the letter petition sent by one Ram kumar, attaching a News Paper article published in the news paper Dainik Bhaskar dated 10.12.2024, alleging therein that illegal construction and encroachment of Government Pokhar situated in ward no. 32 has been done..

5. That the Hon'ble tribunal vide order dated 24/03/2025 constituted three member committee and directed the committee to visit the site in question and to submit the report on affidavit..

6. That the District Magistrate, Samastipur, vide his Letter no. 2695, dated 31/07/2025, issued letter to Circle Officer, Samastipur, regarding the encroachment of the site in question. In light of the above letter, the Circle Officer, Samastipur, along with circle amin visited the site in question and found that a total area of the pond is 63.806 decimal out of which

NOTARY A. K. LAL Distt. PATNA Reg No.-18835 Exp. dt.-29.05.2027 GOVT OF BIHAR

encroachment upon 4.297 decimal has been made. The details of the person who has encroached upon the pond are hereunder:-

Sl. No.	Name of the Person who has made encroachment	Area
1.	Yogendra Prasad	0.826 deci.
2.	Babrulal Chaudhary	0.491 deci.
3.	Pramod Singh	0.329 deci.
4.	Dr. Hrishikesh Singh	1.680 deci.
5.	Shankar Chaudhary	0.968 deci.

7. That, the Circle Officer, Samastipur, vide his Letter no. 2324 dated-5/08/2025, informed the District Magistrate, Samastipur, that a total of 4.297 decimal of the pond has been encroached by the aforesaid persons and an Encroachment Case no.-01/2025-26 has been instituted before the authority against the encroachment made on the land/site in question.

NOTARY A.K. LAL Distt PATNA Reg No.-18835 Exp dt.-29.05.2027 GOVT OF BIHAR

A copy of the letter no. 2324 dated-5/08/2025 along with measurement and details is annexed and marked as **Annexure A.**

8. That I have read the contents of the affidavit and have understood the same.

DEPONENT

VERIFICATION

Verified at Patna on 27th day of August, 2025, that the averments made in the present affidavit are true and correct to the best of my knowledge and information derived from records of the matter and Annexure are true copy of the original, no part of it is false and nothing material has been concealed therefrom.

DEPONENT

Identify the Deponent signature/L.T. who has signed in my presence

BR/1520/2019

NOTARY
N. K. LAL
Distt. PATNA
Reg No.: 18830
Exp.dt.: 29.05.2027
GOVT OF BIHAR

अंचल कार्यालय, समस्तीपुर

E-mail id-co.samastipur@gmail.com
दूरभाष सं०–8544412855

पत्रांक 2340/

प्रेषक,

अंचल अधिकारी,
समस्तीपुर।

सेवा में,

जिला पदाधिकारी,
समस्तीपुर।

समस्तीपुर, दिनांक 5/8/25

विषयः– माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकाता में दायर O.A No.-27/25025/EZ Ram kumar V/s State of Bihar & Ors. से संबंधित अद्यतन जाँच प्रतिवेदन का प्रेषण।

प्रसंगः– भवदीय पत्रांक–2695/न०नि०सम०, दिनांक–31.07.2025।

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में सादर सूचित करना है कि माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकाता में दायर O.A No.-27/25025/EZ Ram kumar V/s State of Bihar & Ors. में संबंधित राजस्व कर्मचारी से स्थलीय एवं अभिलेखीय जाँच कराया गया। राजस्व कर्मचारी द्वारा प्रतिवेदित किया गया है कि स्थलीय जाँच के क्रम में स्थानीय ग्रामीणों द्वारा विविध वाद संख्या–262/2011 शांति सिन्हा वगैरह–वादीगण बनाम हरिबल्भ प्रसाद सिंह वगैरह में दिनांक–26.12.2013 को पारित आदेश की छायाप्रति एवं The Bihar Land Tribunal, Patna के B.L.T. Case No.-314 of 2022 में पारित आदेश की छायाप्रति प्रस्तुत किया गया है जिसका भूमि का विवरण निम्न प्रकार हैः–

मौजा का नाम	थाना संख्या	खाता संख्या	खेसरा संख्या	रकवा
काशीपुर	178	–	351	62 डी०

राजस्व कर्मचारी द्वारा यह भी प्रतिवेदित किया गया है कि राजस्व अभिलेख यथा गैरमजरूआ आम/खास पंजी से मिलान किया। पाया कि उक्त खेसरा आम/खास पंजी में पोखर के नाम से अंकित है। एवं यह भी प्रतिवेदित है कि भूमि सुधार उप समाहर्त्ता, समस्तीपुर के न्यायालय द्वारा पारित आदेश की प्रति में अंकनीय है कि भूमि विवाद निराकरण वाद संख्या–18(ए)/2010 में इस न्यायालय द्वारा पुराना खेसरा संख्या–351 की भूमि को सार्वजनिक भूमि घोषित किया गया। एवं आदेश पारित किया गया है कि उक्त भूमि से संबंधित कोई भी जमाबंदी अगर किसी व्यक्ति के नाम पर चल रही है तो वह तत्काल प्रभाव से खारिज समझी जाए। उक्त के आलोक में उल्लेखनीय है कि इस कार्यालय के पत्रांक–1673 दिनांक–24.06.2025 के द्वारा जमाबंदी रद्दीकरण का प्रस्ताव अभिलेख संख्या–01/2025–26 संधारित कर भूमि सुधार उप समाहर्त्ता, समस्तीपुर को भेजा जा चुका है।

विदित हो कि राजस्व कर्मचारी द्वारा समर्पित किये गये प्रतिवेदन के आलोक में विषयांकित मामला से संबंधित अंचल अमीन से नापी करायी गयी। अंचल अमीन के नापी प्रतिवेदन का अवलोकन किया। नापी प्रतिवेदन में उल्लेखित है कि प्रश्नगत खेसरा के अंश भाग भूमि पर अवैध कब्जा पाया गया है।

उक्त परिप्रेक्ष्य में विधिवत् अतिक्रमण वाद संख्या–01/2025–26 संधारित कर नियमानुसार कार्रवाई की जा रही है।

सादर सूचनार्थ समर्पित।

विश्वासभाजन

5/8/25

अंचल अधिकारी,
समस्तीपुर।

Typed Copy

Circle Office, Samastipur

E-mail id-co.samastipur@gmai.com
Telephone no.-8544412855

Letter No. 2349

Sender,

Circle Officer,
Samastipur.

To,

The District Magistrate,
Samastipur.

Samastipur, 5/8/25

Subject:- Dispatch of updated investigation report in respect of O.A No.-27/25025/EZ Ram kumar V/s State of Bihar & Ors. filed in the Hon'ble National Green Tribunal, Eastern Bench, Kolkata.

Context:- Yours sincerely, letter no. 2695/No. No. 31.07.2025.

Sir,

In reference to the relevant letter on the above subject, it is respectfully informed that in O.A No.-27/25025/EZ Ram kumar V/s State of Bihar & Ors. filed in the Hon'ble National Green Tribunal, Eastern Bench, Kolkata, the concerned revenue employee conducted a field and documentary investigation. The revenue employee has reported that in the course of field investigation, the local villagers have submitted a photocopy of the order passed on 26.12.2013 in Miscellaneous Case No.-262/2011 Shanti Sinha etc.-Plaintiffs vs Haribalbh Prasad Singh etc. and a photocopy of the order passed in B.L.T. Case No.-314 of 2022 of The Bihar Land Tribunal, Patna, the details of the land are as follows:-

name of mouza	police station number	account number	khesra number	rakwa
Kashipur	178	–	351	62 DO

It has also been reported by the revenue employee that the revenue records such as Gairmajrua Aag/Khas register were matched with it. It was found that the said Khesra is mentioned in the Aam/Khas register as Pokhar. And it is also reported that in the copy of the order passed by the court of Land Reforms Sub-Collector, Samastipur, it is mentioned that in the land dispute settlement case number-18 (A)/2010, the land of old Khesra number-351 was declared public land by this court. And an order has been passed that if any Jamabandi related to the said land is running in the name of any person, then it should be considered cancelled with immediate effect. In the light of the above, it is noteworthy that by letter number-1673 dated-24.06.2025 of this office, the proposal for cancellation of Jamabandi has been sent to the Land Reforms Sub-Collector, Samastipur by maintaining record number-01/2025-26.

It is to be noted that in the light of the report submitted by the revenue employee, the subject matter was measured by the Anchal Amin. The Anchal Amin's measurement report was observed. It is mentioned in the measurement report that illegal occupation has been found on a part of the land of the Khasra in question.

In the above context, encroachment case number-01/2025-26 was duly maintained as per rules. Action is being taken.

Dedicated for information with respect.

division of confidence
5/8/25
Circle Officer,
Samastipur.

सेवा में,

अंचल अधिकारी
समस्तीपुर

विषय :- मौजा - काशीपुर थाना नं - 178 के अन्तर्गत खेसरा सं - 351 पोखर की भूमि के सम्बन्ध में स्थलीय जाँच प्रतिवेदन।

महाशय,

उपर्युक्त विषय के संदर्भ में सादर सूचित करना है कि भवदीय निर्देशानुसार मौजा - काशीपुर थाना नं - 178 के अन्तर्गत खेसरा सं० - 351 रकवा - 63.806 डी भूमि का स्थलीय जाँच एवं मापी हेतु स्थल पर पहुँचा। उपलब्ध नक्शा से मापी किया। मापी विवरण निम्नवत है :—

	मौजा - काशीपुर थाना नं - 178.	खेसरा सं - 351 रकवा - 63.806 (नक्शानुसार)	
	कब्जाधारी	रकवा	किस्म
1.)	योगेन्द्र प्रसाद पिता —	10'x36' = 360 sq ft = 0.826 डी	पक्का मकान मय सहन
2.)	बबुरु लाल चौ० पिता -	1'6"x15 = 22.5 sq ft. = 0.051 डी	नव निर्मित मकान के छज्जी के रूप में
		24'x8' = 192 वर्गफीट = 0.440 डी	बाउण्ड्रीवाल एवं सहन के रूप में
3.)	प्रमोद सिंह पिता - स्व० रघुनाथ सिंह	7'x20'6" = 143.5 sq ft 0.329 डी	पक्का मकान मय सहन के रूप में
4.)	प्र० हृषीकेश सिंह पिता - रामचन्द्र सिंह	61'x12' = 732 वर्गफीट 1.680 डी	वेट प्लास्टर के मकान मय सहन के रूप में
5.)	शंकर चौधरी पिता -	10'x33 = 330 sq ft. = 0.757 डी	वेट प्लास्टर के मकान मय सहन के रूप में
		4'x23' = 92 वर्गफीट = 0.211 डी.	पक्का मकान मय सहन के रूप में

अतः श्रीमान को सूचनार्थ समर्पित।

अनुलग्नक,
1.) नजरी नक्शा।

Prashant kumar
अंचल अमीन
समस्तीपुर

Scanned with OKEN Scanner

Typed Copy

To,

Circle Officer,

Samastipur

Subject: Site investigation report in respect of Khesas No. 351 pond land under Mauja Kashipur Police Station No. 178.

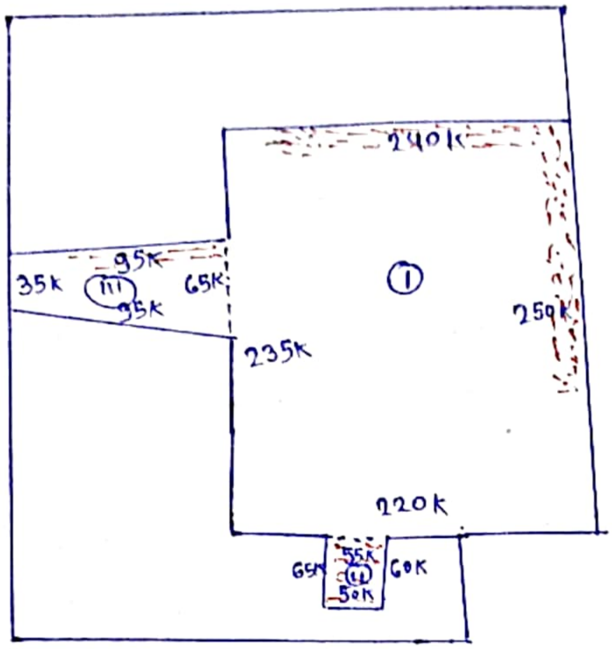
Sir,

In the context of the above mentioned subject, it is to be informed that as per your instructions, I reached the site for on-site inspection and measurement of Khesara No. 351. Area 63.806 decimal land under Mauja Kashipur Police Station No. 175. The measurement was done with the available map. The measurement details are as follows-

Mauja Kashipur Khesra No.- 351. Area 63.806 (According to the plan) Police Station No. – 178

Mauja Kashipur Khesra No. - 351. Area 63.806 (According to the plan) Police Station No. – 178				
Sl.No.	Name of person who had made the encroachment	Area		Type of encroachment
1.	Yogendra parsad	0.826 deci.		Constructed building
2.	Babrulal Chaudhary	0.051 deci.	0.44 deci.	Boundary wall
3.	Pramod singh	0.329 deci.		Building
4.	Dr. Hrishikesh Singh	1.680 deci.		
5.	Shankar Chaudhary	0.211 deci.		Building

मौजा - काशीपुर
थाना नं. - 178 9
अंचल - समस्तीपुर
जिला - समस्तीपुर



संकेत :- नोट मापी पुराना खेसरा सं. - 361 का मापी विवरण :-

खण्ड (I), रकबा = 230 × 242.5
= 55,775 वर्ग कड़ी

खण्ड (II), रकबा = 62.5 × 52.5
= 3281.25 वर्ग कड़ी

खण्ड (III) रकबा = 50 × 95
= 4750 वर्ग कड़ी

कुल रकबा = खण्ड (I) + (II) + (III)
= 63,806.25 वर्ग कड़ी
= 63.806 डी. जिसमें अंश भाग में,

(I) योगेन्द्र प्रसाद पिता- .... द्वारा पक्का मकान (10'×36' = 360 = 0.826 डी) मय सहन के रूप में दखल कब्जा किया हुआ है।

(II) रकबा- 24'×8' = 192 वर्ग फीट = 0.440 डी में बाउण्ड्रीवाल और सहन एवं रकबा = 1'6"×15 = 22.5 वर्ग फीट = 0.051 डी पर नव निर्मित मकान का छज्जी के रूप में बबलू लाल चौधरी पिता- .... द्वारा कब्जा किया गया है।

Scanned with OKEN Scanner

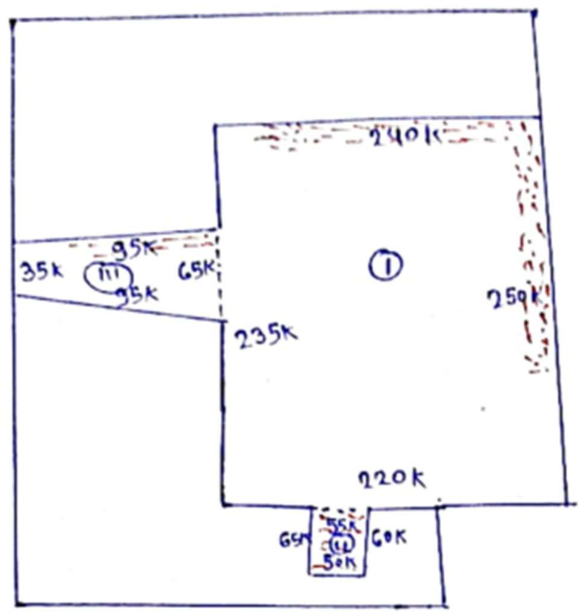
Type copy of page 9

Mauza- Kashipur,

Thana no.- 178,

Anchal-Samstipur,

Distt.-Samastipur



Indication- Measurement has been done on the basis of old record no. 361: -

Part 1 – Area – 230 x 242.5 = 55, 775 Square link

Part 2 – Area – 62.5 x 52.5 = 3281. 25 Square link.

Part 3 – Area – 50 x 95 = 4750 Square link

Total Area – Part 1 + 2 + 3 = 63,806.25 Square link.

i) Yogendra Prasad, S/o……….. has encroached (10’x36’=360 = 0.826 Decimal) by constructing a house.

ii) Area – 24’x18’ = 192 Sq.ft = 0.44 Decimal has been encroached by Babru Lal Choudhary, S/o………..by constructing boundary wall and new house.

(iii.) रकबा - 7'x 20'6" = 143.5 वर्ग फीट = 0.329डी पर पक्का मकान मय सहन के रूप में प्रमोद सिंह पिता - स्व. रघुनाथ सिंह द्वारा कब्जा किया गया है।

(iv.) रकबा - 61'x12' = 732 वर्ग फीट = 1.680डी. पर ईट एस्बिवेस्टर के मकान मय सहन के रूप में डा० हृषिकेश सिंह पिता - रामचन्द्र सिंह द्वारा कब्जा किया गया है।

(v.) रकबा - 10'x33' = 330 वर्ग फीट = 0.757डी पर ईंट एस्बिवेस्टर के मकान मय सहन एवं रकबा - 4'x23' = 92 वर्ग फीट = 0.211डी पर पक्का मकान मय सहन के रूप में शंकर चौधरी द्वारा कब्जा किया गया है।

क्रम सं० - I से V तक का कुल रकबा = 4.297डी पर वांसर खेसरा सं० - 351 कुल रकबा = 63.806 डी में उपरोक्त व्यक्तियों द्वारा दखल कब्जा किये हुए है। जिसे काल स्याही से दर्शाया गया है।

Prashant kumar
अंचल अमीन
समस्तीपुर

Scanned with OKEN Scanner

Type copy of page 10

iii) Area 7' x 20'x" = 143.5 Sq.ft – 0.329 Decimal has been encroached by Pramod Singh, S/o. Late Raghunath Singh by constructing house.

iv) Area -n61' x 12' = 732 Sq.ft = 1.680 has been encroached by Dr. Rishikesh Singh, S/o. Sri Ram Chandra Singh by constructing house.

v) Area – 10' x 33' = 330 Sq.ft – 0.757 Decimal and Area – 4'x23' = 92 Sq.ft = 0.211 Decimal has been encroached by Sri Shankar Choudhary.

The total area of pond in khesra no. 351 is 63.806 Decimal out of which 4.297 Decimal has been encroached by Sr. no. I to V, which is depicted by red colour.

Prashant Kumar
Anchal Amin,
Samastipur

मौजा - काशीपुर
थाना नं. - 178
अंचल - समस्तीपुर
जिला - समस्तीपुर

नोट:-
खेसरा सं - 351 को पीला रेखा से दर्शाया गया है
खेसरा सं - 351 में अवस्थित आवासीय संरचना को लाल स्याही से दर्शाया गया है।

Prashant kumar
Anirodh Kumar Das
अंचल अमीन
समस्तीपुर

Scanned with OKEN Scanner

Scanned with OKEN Scanner

Type copy of page 11

Mauza- Kashipur,

Thana no.- 178,

Anchal-Samstipur,

Distt.-Samastipur

नोट:-
खेसरा सं - 351 को पीला रेखा
से दर्शाया गया है
खेसरा सं - 351 में अवस्थित
आवासीय संरचना को लाल
स्याही से दर्शाया गया है।

Note: - Khesra no. – 351 is depicted by yellow colour and residential house in khesra no.-351 is depicted by red colour.